

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2011  
M.A. No. 398/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Prudence Maynard & Ors.

V/s.

Mundra Corporate Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek khare	Adv. for R-17	AK
2.	Shreema Doshi i/b DUTT MENON DUNMORSETT	Adv for the Petitioner No. 1	Shreema
3.	Abhishek Mishra	Adv. for R 1 to 7, 10, 15, 16, 18 & 19	AM

**ORDER**

**MA 398/2017 in TCP 46/397-398/CLB/MB/MAH/2011**

1. An application has been filed, numbered as MA No.398 of 2017 on 12.09.2017, served upon the other side i.e. the Petitioner of the main Petition on 16.09.2017.
2. Seeking time to file reply. To be filed on or before 03.10.2017. This MA is now listed for hearing on **13.10.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date : 18.09.2017

ug

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)